

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No. 1392 /S.

Date : 23.12.2025

In partial modification to Court's earlier Notification No. 1221 dated, 01.11.2025 it is hereby further notified that the Court have been pleased to declare **02.01.2026 (Friday)** as a holiday and in lieu thereof **07.03.2026 (Saturday)** is declared as Court working day for the High Court. The Calendar of the High Court stands modified accordingly.

By Order of the Court

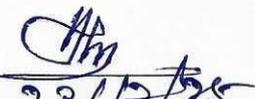
Sd/-
(Satya Ranjan Pradhan)
REGISTRAR (JUDICIAL)

Memo No. 20470 (120) / Date : 23.12.2025

Copy forwarded to the :-

1. Secretary General, Supreme Court of India, New Delhi,
2. Secretary to Govt. of Odisha, Home / Law / Revenue Dept., Bhubaneswar
3. Secretary, The High Court Bar Association.
4. Secretary, State Bar Council, Odisha, Cuttack.
5. Advocate General, Odisha, Cuttack.
6. Director, Odisha Judicial Academy, Cuttack.
7. District & Sessions Judge,..... (All)
8. All Officers of the Court.
9. All Superintendents of the Court.
10. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
11. Joint Registrar-Cum-Principal Secretary / A.D.R-cum-Addl. Principal Secretaries /A.R.-cum-Sr. Secretaries / Secretaries to the Hon'ble Judges.
12. Officer In Charge, N.I.C Centre Orissa High Court, Cuttack
to upload in the website of the Court.
13. Medical Officers of the Court.
14. Notice Board

for information.


23/12/25
Asst. Registrar (Establishment)